

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2473

ANSWERED ON:27.08.2012

MISUSE OF FUNDS BY NGOS

Harnsrajbhai Shri Radadiya Vitthalbhai ;Jaiswal Shri Gorakh Prasad ;Patil Shri A.T. Nana;Vasava Shri Mansukhbhai D.;Yadav Shri M. Anjan Kumar

Will the Minister of TEXTILES be pleased to state:

- (a) the names of the Non-Governmental Organisations (NGOs) in the country which are getting financial assistance from the Government under the various schemes during the last three years, Scheme-wise and State/Union Territory-wise including Maharashtra;
- (b) whether any irregularities have been found in the working of the such NGOs;
- (c) if so, the details thereof and the corrective measures taken by the Government against the defaulter NGOs;
- (d) whether the Government has made any review regarding the functions of the NGOs in which funds have been allocated under various schemes including handicrafts schemes during the last three years; and
- (e) if so, the outcome thereof along with the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

- (a) to (e): The information is being collected and will be laid on the Table of the House.